

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

JUNIOR CIVIL JUDGES - Transfers and Postings - ORDERS - ISSUED.

ROC.NO.7594/2018-B.SPL.

NOTIFICATION NO.1245-B.SPL.

DATED:31.12.2018

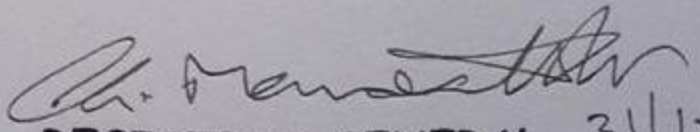
The High Court passed the following Transfers and Postings:-

1. Sri D.Vijaya Saradhi Raju, Prl. Junior Civil Judge, Sangareddy, Medak District, who is now under transfer in view of his allocation to the State of Andhra Pradesh and posted as Junior Civil Judge, Atmakur, Nellore District is retransferred and posted as Prl. Junior Civil Judge, Tanuku, West Godavari District (Post Kept Vacant).

i) Sri D.Vijaya Saradhi Raju, will immediately handover charge of his post to the Junior Civil Judge-cum- Special Judicial Magistrate of First Class-cum-Addl. Junior Civil Judge, Medak and proceed to his new station and shall take charge of his post from I Addl. Junior Civil Judge, Tanuku, West Godavari District.

ii) In view of retransfer of Sri D.Vijaya Saradhi Raju, the Prl. Junior Civil Judge, Kovur, Nellore District will continue to be in full additional charge of the post of Junior Civil Judge, Atmakur, Nellore District until further orders.

- NOTE:**
1. Sri D.Vijaya Saradhi Raju shall handover charge of his present post on 31.12.2018 and take charge of his new post on or before 07.01.2019 without fail.
 2. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 31/12
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to

4. The Registrar (I.T-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Hyderabad, state of Telangana.
6. The Accountant General, Andhra Pradesh, Vijayawada, Krishna District.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
8. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
9. The Director of Treasuries and Accounts, Vijayawada, Krishna District.
10. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
13. The Principal District and Sessions Judges, Medak at Sangareddy, West Godavari at Eluru and Nellore.
14. The I Addl. District and Sessions Judges, Medak at Sangareddy, West Godavari at Eluru and Nellore..
15. The Junior Civil Judge, Atmakur, SPSR Nellore District.
16. The Prl. Junior Civil Judge, Medak at Sangareddy.
17. The Prl. Junior Civil Judge, Tanuku, West Godavari District.
18. The I Addl. Junior Civil Judge, Tanuku, West Godavari District.
19. The District Treasury Officers, Medak at Sangareddy, Nellore and West Godavari at Eluru.
20. The Sub Treasury Officers, Tanuku, West Godavari District and Atmakur, Nellore District
21. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.